

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing IA 145/2020 - CIRP	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal	GCL Pvt Ltd	S. Shivaswamy, RP

ADVOCATE FOR PETITIONER/s:

S. Shivaswamy  
RP

ADVOCATE FOR RESPONDENT/s:

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**ORDER**

Heard Mr. S. Shivaswamy, learned R.P and none appeared for Canara Bank.

Registry is directed to ~~file~~ <sup>list</sup> the I.A filed by the Canara Bank, *if it is otherwise in order*

Post the case on **20.04.2020**.

In view of the notice dated 15.03.2020 issued by the Registry of NCLT, New Delhi, the case is being adjourned as one of the party is being absent/made request for adjournment. However both the parties are at liberty to make a mention to take up the matter by way of a letter to the Registrar requesting the Tribunal to take up the case for hearing any date before 27.03.2020 if there is any urgency.

**MEMBER (T)**

**MEMBER (J)**

Brunda

**Verified**

**Court Officer**